

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.06.2021 (MONDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	V. Venkata Sivakumar

### **For Directions**

<b>2.</b>	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Vijendra Kumar Jain Udita Singh-R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	Abhishek Anand-IRP
<b>4.</b>	Comp. App. (AT) No. 119 of 2020	Vivek Mudgil Vs. Eninov Systems Pvt. Ltd. & Anr.	Deeptakriti Verma	Sarvapriya Makkar Harsh Sethi-R2

### **For Admission (Fresh Case)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 259 of 2021 & I.A. No. 599 of 2021	CRPL Infra Pvt. Ltd. Vs. Anil Agarwal & Ors.	Rajendra Singhvi	Arun Kumar Gupta Kanishk Khetan-R1 Anil Agarwa-RP Ishan Sanghi-R8 Abhinav Srivastava-COC
<b>6.</b>	Comp. App. (AT) No. 58 of 2021	Mehul Vyas Vs. Fiba Shipping Agency & Ors.	Aman Varma	
<b>7.</b>	Comp. App. (AT) No. 59 of 2021	Mohit Agro Commodities Processing Pvt. Ltd. Vs. Gujrat Ambuja Exports Ltd.	Vishal Dave	

<b>8.</b>	Comp. App. (AT) No. 60 of 2021	Bharat Goenka & Anr. Vs. Satyam Creation Pvt. Ltd. & Ors.	Suman Khaitan	Subhro Sanyal
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**For Admission (After Notice)**

<b>9.</b>	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	G.P. Madaan Aditya Madaan-R1 Sumit Sharma
<b>10.</b>	Comp. App. (AT) (Ins) No. 308 of 2021	Virender Dawar Vs. A.O. Smith India Water Products Pvt. Ltd. & Ors.	Anshul Syal	Gautam Khazanchi- R1
<b>11.</b>	Comp. App. (AT) No. 54 of 2021 & 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
<b>12.</b>	Comp. App. (AT) No. 55 of 2021 & 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
<b>13.</b>	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.  <b>With</b>	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
<b>14.</b>	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe

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-sd/-  
**Registrar**